

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : -
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE PETITIONER(S) : UDHYAM INVESTMENTS PVT LTD
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	Mr. OM prakash Senior Counsel for	REPRESENTATION BY WHOM	
1.	R. Bharath Kumar Mr. Arvindh Panth Senior Counsel	Counsel for Financial Creditor	Raj Duggal
2.	K A U T H A M VENIKATESH	Counsel for Corporate Debtor	V. Gautham

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor prayed for time for filing a detailed Counter to the Application filed under Section 7 of I&B Code, 2016. At request, time is enlarged. Put up on **01.03.2018 at 10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)